

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-76/2021/11370/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the ²⁰ 23 November, 2023.

Sub: **Casual leave.**

Ref:- DJCH.I-5/2023/3519 dtd. 08.11.2023 and DJCH.I-5/2023/3548 dtd. 16.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(a) casual leave on 10.11.2023, alongwith station leave permission, from the morning of 10.11.2023 till the morning of 14.11.2023 and (b) casual leave on 14.11.2023.** The Additional District & Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-76/2021/11371/A, dated , 23-11-23

Copy to:-

✓1. The Project Manager, Gauhati High Court.

SP
JT. REGISTRAR (VIGILANCE)
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